

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

COARM:

(IB)-244(ND)/2017

PRESENT: MR. L.N. GUPTA  
HON'BLE MEMBER(T)

MS. INA MALHOTRA  
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.09.2019

NAME OF THE COMPANY: Indian Bank V/s. M/s. Athena Demwe Power  
Ltd.

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

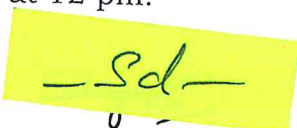
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
-------	------	-------------	----------------	-----------

**Present for the Petitioner:** Ms. Medha Sachdeva, Advocate

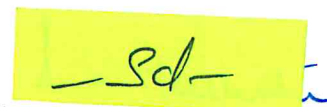
**Present for the Respondent:** Mr. Brijesh Kumar Tamber for CoC  
Mr. NPS Chawla, Advocate for RP

**ORDER**

The matter was listed at 2pm. Due to constitution of the Special Bench, this case cannot be taken up at 2pm. In view of the same, renotify this case for disposal of the objections on 12<sup>th</sup> September, 13<sup>th</sup> September & 18<sup>th</sup> September, 2019 at 12 pm.



(L.N. Gupta)  
Member (T)



(Ina Malhotra)  
Member (J)